

up with the pending and new applications?

Shri Manubhai Shah: There are many qualifications before an application is accepted. So merely by preferring an application it does not mean that it can be accepted. We have provided about Rs. 25 lakhs in the current year to the Delhi Administration.

Shrimati Manjula Devi: May I know whether the State of Assam has received anything under this scheme and, if so, how much?

Shri Manubhai Shah: I have the break-up of all the States. The Assam State has received about Rs. 15 lakhs.

Indian Pepper

*344. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that freight rates on pepper from Singapore and Cochun to consuming countries adversely affect India's export of pepper; and

(b) if so, the action taken by Government in the matter?

The Minister of Commerce (Shri Kanungo): (a) The freight rates for pepper from Malabar to the ports in Europe have been increased by about 25 per cent. over the 1955 level and to U.S.A. by nearly 40 per cent. The level of freight rates from Singapore is lower and complaints have been received that Indian pepper is handicapped in the Continental and American markets.

(b) The Director General of Shipping has taken up the question of this disparity in freight rates with the Shipping Conferences concerned.

Shri V. P. Nayar: May we expect some decision by the Shipping Conference in our favour shortly?

Shri Kanungo: The first round has not succeeded; the second round is going on.

Shri V. P. Nayar: May I know whether the problem of our exports of pepper is because it is of a far superior quality than what is required by the meat packing industries in foreign countries; if so, what do we propose to do in order to step up our exports to other countries in view of this?

Shri Kanungo: We have taken various steps as I have stated in reply to some other questions. We have to face the competition of inferior varieties and cheaper prices. We are conscious of it and the Pepper Board is taking steps.

Shri V. P. Nayar: Are Government aware that the entire cultivation of pepper is of a superior variety and it is not possible to switch over now to an inferior variety in order to gain markets?

Shri Kanungo: We do not want to switch over to inferior varieties, but we want to induce new customers for the superior varieties.

हिन्दुस्तान एंटीबायोटेक्स प्राइवेट लिमिटेड

*५४७ श्री वासर : क्या बालिष्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिन्दुस्तान एंटी-बायोटेक्स (प्राइवेट) लिमिटेड को पैनिसिलिन के निर्माण के लिये जिन पदार्थों, जैसे कि लैक्टोज, ग्राउन्डनट मील, फास्फोरिक एसिड, पोटेशियम एसिड की आवश्यकता होती है, वे प्रावश्यकता से बहुत अधिक मात्रा में खरीद ली गई हैं, और बाजारों वषियों का एसिड का स्टॉक बेकार पड़ा है;

(ख) यदि हाँ, तो इसके क्या कारण हैं; और

(ग) इस विषय में क्या कार्रवाई करने का विचार है ?

वासिन्गम तथा उद्योग उन्नयनी (श्री लीला चन्द्र) : (क) और (ख). जिन पदार्थों का विशेष रूप में उल्लेख किया गया है उनमें से लैंकटोज को छोड़ कर जिसके बदले काम भाने वाली एक अन्य स्वदेशी वस्तु खोज निकाली गयी है, अन्य कच्चे पदार्थों के बारे में यह नहीं कहा जा सकता कि उनका स्टॉक जबरत से ज्यादा है क्योंकि यह स्टॉक कुछ ही महीनों की आवश्यकता पूरी करने लायक है। फिर भी कच्चे पदार्थों का स्टॉक काफी है या नहीं, इस प्रश्न पर समय समय पर निम्नलिखित बातें ध्यान में रखकर विचार करना होता है—(क) उत्पादन कार्यक्रम (ख) विविध स्रोतों में कच्चे पदार्थों की उपलब्धि (ग) जहाज द्वारा माल मंगाने और परिवहन की कठिनाइयाँ आदि। इन पर विचार किया जा रहा है।

(ग) लैंकटोज के अधिक परिमाण तथा अन्य कुछ कच्चे पदार्थों को जिन्हें मौजूदा हालतों में फालतू समझा जाएगा, बेच डालने का प्रस्ताव है।

श्री आस्तर : क्या यह बात सच है कि पिम्परी के प्रोजेक्ट के बारे में जो सर्टिफिकेट्स दिखे गये हैं वे बिल्कुल झूठ हैं और बने हुए सैम्पुल्स सर्टिफाई कराने के लिए एड एंड इग्स गेडमिनिस्ट्रेशन वाशिंगटन के इंस्टीच्यूट ग्राफ मेडिकल रिमार्स, लन्दन प्रब तक नहीं भेजे गये हैं ?

श्री लीला चन्द्र : यह बात सही नहीं है। जितनी बातें भी कही गई हैं जैसे कि वेन्मिनीन के सैम्पुल्स अमरीका और इंग्लैण्ड की बड़ी बड़ी लेबोरेटरीज में टेस्ट कराये गये, वह बिल्कुल सही हैं और उन की रिपोर्ट के बारे में पहले भी इस भवन में चर्चा हो चुकी है।

Mr. Speaker: Question-hour is over.

SHORT NOTICE QUESTION AND ANSWER

Edward Textile Mill (Madras)

S.N.Q. No. 3. Shri L. Achaw Singh:
Shri Anthony Pillai:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether the management of the Edward Textile Mill situated in Madras city have informed Government of their intention to close down the mill rendering 2,500 workers unemployed; and

(b) whether Government propose to conduct any investigation under the Industries (Development & Regulation) Act, 1951 to ascertain the validity of the reasons for the closure with a view to averting the impending unemployment of the workers?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir. The management of this mill have informed the industrial Tribunal, Madras, in their application filed before the Tribunal, that the mills will be closed down with effect from the 8th December, 1957. The mills are at present employing 2,200 workers only.

(b) The mills intend to close down due to financial losses and inefficient production. In view of this the Government do not consider that any useful purpose would be served by ordering an investigation under the Industries (Development and Regulation) Act, 1951.

Shri L. Achaw Singh: May I know whether any alternative employment for these people who are going to be unemployed can be offered by the management?

Shri Kanungo: Under the Industrial Disputes Act, whatever compensation is due will be paid.

Shri Sadhan Gupta: In the experience of those of us who have appeared